

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 1139 of 2024**

IN THE MATTER OF:

Jagvir SinghPETITIONER
State of U.P & Ors.RESPONDENT
VERSUS

MEMO OF PARTIES (As Per ORDER DATED 21.02.2025)

Jagvir Singh
S/o Sonpal
Resident of: Village Ahmadbaj, PS Pahasu,
District Bulandshahr, Uttar Pradesh-203001PETITIONER

VERSUS

- 1. District Magistrate, Muzaffarnagar**
Zilla Parishad, Collectrate, Kutchery, Jila Parishad Colony,
Muzaffarnagar, Uttar Pradesh-251001
Email: dmmuz@nic.in(RESPONDENT NO. 1)
- 2. Uttar Pradesh Pollution Control Board**
Regency Road, Vibhuti Khand, Gomti Nagar,
Lucknow, Uttar Pradesh- 226010
Email: ms@uppcb.in(RESPONDENT NO. 2)
- 3. Hindustan Petroleum Corporation Limited**
(Project Proponent)
Plot no. 17, INOX Tower, Film City, Sector 16A,
Noida, Uttar Pradesh 201301
Email: corphqo@hpcl.in(RESPONDENT NO. 3)
- 4. Central Pollution Control Board**
Parivesh Bhawan, Maharshi Valmiki Marg,
East Arjun Nagar, Vishwas Nagar Extension,
Vishwas Nagar, Shahdara, Delhi, 110032
Email: mccb.cpcb@nic.in(RESPONDENT NO. 4)
- 5. Manish Kumar**
(Project Proponent)
S/o Shri Ramesh Chand
Resident of Village - Hajipur Bhataula,
P.O.Mundakheda, District – Bulandshahar-203131, U.P.(RESPONDENT NO. 5)